

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Dock No. 56/GT/2012

Date: 4.9.2013

To,
Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: Dock No. 56/GT/2012: Approval of tariff of Vallur Thermal Power Project (3X500 MW) for the period from anticipated Date of Commercial Operation of Unit-I to 31.3.2014.

Ref: This office letter dated 6.8.2013 in Petition No. 56/GT/2012

With reference to your letter No.NTECL/O&M/Comml/25/2012-13 dated 27.8.2013 on the above mentioned subject, I am directed to inform you that the time for filing the information as sought for by this office letter dated 6.8.2013 has been extended upto 23.9.2013. Further extension of time shall not be entertained.

Sd/-
B.SreeKumar
Deputy Chief (Law)